

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/19892/2025	REKHRAM @ MUNA SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025) //	AOD20240000391C202500041
2	D-BLAPL/19893/2025	RAJU SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025) //	AOD20240000391C202500040
3	D-BLAPL/19895/2025	RANJAN SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /77 /2025) //	
4	D-BLAPL/19896/2025	RAMU @ B.RAMU VS STATE OF ODISHA	LOKANATH NAIK VS	CANTONMENT ROAD /123 /2025) //	
5	D-BLAPL/19897/2025	RABI @ RABINDRA KUMAR NAIK @ RABINDRA NAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PAIKMAL /167 /2024) //	AOD20240000391C202500042
6	D-BLAPL/19900/2025	JITENDRA MENDALI @ MENDILI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0) //	
7	D-BLAPL/19903/2025	MAHARUDDIN KHAN @ MUNA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHURDA MODEL /259 /2025) //	AOD20240000242C202500137
8	D-BLAPL/19904/2025	SUSANTA PANDA @ BABANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /19 /2025) //	AOD20240000012C202500138
9	D-BLAPL/19914/2025	ALANKUTA VENKATESH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	K.BALANG /46 /2025) //	
10	D-BLAPL/19916/2025	KOTTOPALLI @ KOTHAPALLI GOPI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KASINAGAR /19 /2024) //	AOR20220001298C202500010
11	D-BLAPL/19920/2025	ANISH. O VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /262 /2023) //	

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12	D-BLAPL/19921/2025	SUNIL BAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHAMA /39 /2022 () //	AOR20220001298C202500011
13	D-BLAPL/19929/2025	SOUMYA RANJAN MALLICK @ RINTU @ KALU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /114 /2025 () //	
14	D-BLAPL/19931/2025	SURENDRA SAHOO VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /108 /2025 () //	
15	D-BLAPL/19933/2025	DEBASIS PATTANAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHURDA MODEL /226 /2024 () //	
16	D-BLAPL/19934/2025	MAN BAHADUR @ RAJA MANN SULTAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	JHARSUGUDA SADAR /218 /2025 () //	
17	D-BLAPL/19936/2025	RAJ KISHOR SA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	JHARSUGUDA SADAR /218 /2025 () //	
18	D-BLAPL/19941/2025	RADHIKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /18 /2025 () //	
19	D-BLAPL/19942/2025	SHARMILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /18 /2025 () //	
20	D-BLAPL/19945/2025	HAREKRUSHNA OJHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500134
21	D-BLAPL/19946/2025	SURYAKANT NAYAK @ GUDU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	JANKIA P.S. /181 /2025 () //	
22	D-BLAPL/19947/2025	BABU @ SRIKHETRA KANDI VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUWAR /374 /2024 () //	
23	D-BLAPL/19959/2025	SUDARSHAN MISHRA	ABHISIDDHANTA SAHOO	BRAHMAGIRI /231 /2025	AOR20220000014C202500027

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19961/2025	PINKU SAHU	RASMITA DASH	SHERAGADA /222 /2025	AOR20220002548C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19962/2025	KAILASH CHANDRA SAHOO @ KAIYA	SMRUTI RANJAN ROUT	MAHANGA /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19968/2025	SABIR HUSSAIN	KULDEEP MOHANTY	BHATILI /95 /2025	AOD20240000012C202500139
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19978/2025	NANDU NAYAK	RONALISHA PRADHAN	JATNI P.S. /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19979/2025	KAILASH MANDAL	JUGALA KISHORE PANDA	GARBANDHA /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19980/2025	TRILOCHAN MAHAKUD @ TRILOK	JNYANANANDA PANDA	AINTHAPALI /216 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19983/2025	ISWAR CHANDAN	SUBODH KUMAR MOHANTY	KOKSARA /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19988/2025	CHANDRAKANT DHIR	GOURAV MOHANTY	INDUSTRIAL ESTATE PS /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19990/2025	RANJAN PARICHHA	RAKESH KUMAR DAS	ADVA /62 /2023	AOR20220001298C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19991/2025	SUMANTA @ MITHUN PODHA	BYOMOKESH SAHOO	BIRMAHARAJPUR /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19993/2025	BIRANCHI NARAYAN SAHOO	PRONOY MOHANTY	MAHANGA /86 /2025	
		VS	VS	()	

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35	D-BLAPL/19996/2025	STATE OF ODISHA SHIBA SANKAR ROUT VS	DEBASHIS ROUSTRAY VS	// LAIKERA /67 /2017 ()	
36	D-BLAPL/19998/2025	STATE OF ODISHA BIKASH NAIK VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500010
37	D-CMAPL/26617/2025	STATE OF ODISHA SOUDAMINI PANI VS	AUROBINDA SAHOO VS	// // ()	
38	D-CONTC/26607/2025	STATE OF ORISSA SUBHAJIT BEHERA VS	ADV. VS	// // ()	
39	D-CONTC/26613/2025	YOGESH BAHADUR KHURANIA,IPS JADUNATH JENA VS	ADV. VS	// // ()	
40	D-CONTC/26614/2025	CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,BBSR,KHURDHA DINABANDHU KAR VS	ADV. VS	// // ()	
41	D-CONTC/26616/2025	CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,BBSR,KHURDHA CHANDRA SEKHAR MOHANTY VS	ADV. VS	// // ()	
42	D-CONTC/26641/2025	CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,BBSR,KHURDHA JIBARDHAN SAHU VS	ADV. VS	// // ()	
43	D-CONTC/26647/2025	JYOTIKANTA SAHOO,DEO,BARGARH RAMESH CHANDRA ROUT VS	ADV. VS	// // ()	
44	D-CONTC/26670/2025	ARABINDA AGRAWAL,IAS PRAVAKAR PARIDA VS	JIBANKANTA PATTANAIAK VS	// // ()	
45	D-CONTC/26671/2025	GIRISH S.N.,IAS DEEPAK KUMAR PRADHAN VS	ADV VS	// // ()	AOR20220001296C202500050
		DR. PRASANT KUMAR HOTA, CHIEF DISTRICT MEDICAL AND PUBLIC HELTH OFFICER, CUTTACK			

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46	D-CONTC/26682/2025	SATYABHAMA BARIK VS RADHA RANJAN DAS,TAHASILDAR,BALIPAL,BALASORE	MAHENDRA PRASAD MOHANTY VS MAHENDRA PRASAD MOHANTY	// () //	
47	D-CONTC/26684/2025	SATYABHAMA BARIK VS SURYA KUMAR NAYAK,TAHASILDAR,BHOGARAI,BALASORE	MAHENDRA PRASAD MOHANTY VS MAHENDRA PRASAD MOHANTY	// () //	
48	D-CONTC/26686/2025	SUDHANSU BEJ VS GOURANGA GHOSH,BDO,JALESWAR,BALASORE	MAHENDRA PRASAD MOHANTY VS MAHENDRA PRASAD MOHANTY	// () //	
49	D-CONTC/26697/2025	MANDAKINI DEI VS PRASANTA KUMAR MOHANTY,DEO,KORAPUT	ADV. VS MAHENDRA PRASAD MOHANTY	// () //	
50	D-CONTC/26705/2025	NILAKANTHA NAYAK VS ANU GARG,IAS	ADV. VS MAHENDRA PRASAD MOHANTY	// () //	
51	D-CRLA/19984/2025	TAPAS ROUL VS STATE OF ODISHA	BISWARANJAN DALAI VS MAHENDRA PRASAD MOHANTY	KUJANGA /101 /2009 () //	AOR20220003722C202500111
52	D-CRLA/19989/2025	DIBA @ DIBAKAR SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS MAHENDRA PRASAD MOHANTY	KHUNTUNI /90 /2025 () //	
53	D-CRLA/19992/2025	MAGU ROUL VS STATE OF ODISHA	DIPTIMAYEE LENKA VS MAHENDRA PRASAD MOHANTY	KUJANGA /101 /2009 () //	AOD20240000324C202500012
54	D-CRLA/19997/2025	ALOK ROUL@ALOK KUMAR ROUL VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS MAHENDRA PRASAD MOHANTY	KHUNTUNI /129 /2021 () //	
55	D-CRLMA/19912/2025	JIBAN KUMAR PATTANAİK VS PRAFULLA KU PATTANA	SOUMYA MISHRA VS MAHENDRA PRASAD MOHANTY	/ /0 () //	
56	D-CRLMA/19932/2025	RAGHUKUL TILAK BISWAL VS NILAM BISWAL@BEHERA	ADV. VS MAHENDRA PRASAD MOHANTY	/ /0 () //	
57	D-CRLMC/19894/2025	SIVA SANKAR DASH	MANOJ KUMAR NAYAK	GOSANINUAGAM /4 /2018	AOR20230001273C202500009

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/19898/2025	DURGA SANKAR MOHAPATRA	DEBASHIS NANDA	AIR FIELD P.S. /98 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/19949/2025	MD. SAMEER @ MOHMMAD SAMIR	AMLAN SHAKTI PAUL	BARKOTE /69 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/19950/2025	MOCHIRAM PANIGRAHI	JANAKI KANTA MAHAPATRA	CHATRAPUR /11 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/19960/2025	KEDAR NATH PANDA	DEBASISH PATNAIK	NUAGAM (DIGAPAHANDI) /169 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/19964/2025	SABITA PANIGRAHI	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/19967/2025	SABITA PANIGRAHI	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/19969/2025	BALABHADRA JANI @ BALI JANI	DIPTI RANJAN BHOKTA	NANDAPUR /67 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/19972/2025	SAGAR KUMAR PATRO @ SAGAR PATRA	UMA CHARAN MISHRA	RAYAGADA TOWN /318 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/19976/2025	ABHIMANYU SAHOO	LAXMINARAYAN RAYATSINGH	JODAPADAR /59 /2018	AOD20240000645C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/19981/2025	PADMAN NAYAK	SANGRAM KESHARI ROUT	B.SINGHPUR /33 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/19899/2025	SRIKANTA PATEL	DHIRENDRA KUMAR MOHAPATRA	/ /0	
		VS	VS	()	

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69	D-CRLMP/19922/2025	STATE OF ODISHA A.SRINIBASH PATRA VS	SIBARANJAN POLAI VS	// /0 ()	
70	D-CRLMP/19927/2025	STATE OF ODISHA A. PRABHABATI PATRA VS	SIBARANJAN POLAI VS	// /0 ()	
71	D-CRLMP/19930/2025	STATE OF ODISHA SUNIL KUMAR PADHI VS	BYOMAKESH TRIPATHY VS	// /0 ()	
72	D-CRLMP/19987/2025	STATE OF ODISHA DEBABRATA MOHANTY VS	PRAVASH CHANDRA JENA VS	// /0 ()	
73	D-CRLREV/19944/2025	STATE OF ODISHA RAMESH CHANDRA TRIPATHY VS	BHABANI SHANKAR DASPARIDA VS	// BALASORE VIGILANCE /30 /2003 ()	
74	D-CRLREV/19953/2025	STATE OF ODISHA(VIG.) GOBINDA MEHER VS	AMLAN SHAKTI PAUL VS	// TELKOI /312 /2024 ()	
75	D-CRLREV/19956/2025	STATE OF ODISHA DASH MANJU VS	BIBEKANANDA MAHAPATRA VS	// KEONJHAR TOWN /246 /2025 ()	
76	D-MACA/26599/2025	STATE OF ODISHA PUSPALATA DEI VS	AMIYA KUMAR MOHANTY VS	// // ()	
77	D-MACA/26602/2025	ADIKANDA BARIK RAJENDRA KUMAR NATH VS	PRADEEP KUMAR MISHRA VS	// // ()	
78	D-MACA/26642/2025	NAVIN CHANDRA CHOBISA THE D.M., UNITED INDIA INSURANCE CO. LTD., CUTTACK VS	TRAMESH CH. SAHOO - 1 VS	// // ()	
79	D-MACA/26653/2025	PREE PRIYANSHU MAHAPATRA D.M., M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS	BIJOY DASMOHAPATRA VS	// // ()	
		SUPRABHA HALBA		//	

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80	D-MATA/26623/2025	TRIPURARI MEHER VS RANJEETA MEHER	OM SWARUP VS	// ()	
81	D-RSA/26622/2025	SUCHISMITA SAMANTARAY VS NRUSINGHA DASH	SAILESH DAS VS	// ()	
82	D-RSA/26701/2025	MADAN NAIK VS KSHIRABATI CHACHAN	BYOMOKESH SAHOO VS	// ()	
83	D-SAO/26673/2025	PRAFULLA KUMAR ROUT VS CAPTAIN JAYADEV PATNAIK	SANATAN DAS VS	// ()	AOD20240000733C202500011
84	D-WA/26595/2025	STATE OF ODISHA VS RAMESH CHANDRA BISAGAR	PRAVAT KUMAR PANDA,A.S.C VS	// ()	LOD20240000172C202500306
85	D-WA/26596/2025	STATE OF ODISHA VS NARAHARI BEHERA	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000172C202500307
86	D-WA/26597/2025	STATE OF ODISHA VS BIJAYALAXMI JAGDEV MAHAPATRA	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000194C202500315
87	D-WA/26598/2025	STATE OF ODISHA VS SUDAM SAHOO	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000200C202500316
88	D-WA/26640/2025	P. SRIRAM PRASAD VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	
89	D-WA/26666/2025	NAMITA RANI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
90	D-WA/26667/2025	STATE OF ODISHA VS DR RABI NARAYAN DHAR	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500317
91	D-WA/26691/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500318

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		VS	VS	0	
92	D-WP(C)/26592/2025	SRIDHAR PRASAD JENA ANSUMAN JENA	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
93	D-WP(C)/26593/2025	STATE OF ODISHA RANJAN KUMAR APAT	DILLIP KUMAR PATTANAYAK	//	AOR20220003068C202500010
		VS	VS	0	
94	D-WP(C)/26594/2025	STATE OF ODISHA NETRANANDA ROUT	VIVEKANANDA JENA	//	
		VS	VS	0	
95	D-WP(C)/26600/2025	STATE OF ODISHA HRUSHIKESH RATH	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
96	D-WP(C)/26601/2025	STATE OF ODISHA DIBYAJYOTI DISTRICT LEVEL MISSION SHAKTI FEDERATION, LANSAHARA RATHA	DEBIPATI NARAYAN SAHARA	//	
		VS	VS	0	
97	D-WP(C)/26603/2025 WP(C)/18266/2025	STATE OF ODISHA N.PRASAD	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
98	D-WP(C)/26604/2025	STATE OF ORISSA SANJIDA PARWIN	AMITAV TRIPATHY	//	
		VS	VS	0	
99	D-WP(C)/26605/2025	STATE OF ODISHA SAYAD MOHAMMAD ALI	KAMALAKANTA NAYAK	//	
		VS	VS	0	
100	D-WP(C)/26606/2025	STATE OF ODISHA M/S MAHANADI COALFIELDS LIMITED	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	0	
101	D-WP(C)/26608/2025	STATE OF ODISHA SRIDHAR PRASAD SAHU	SANJIBANI MISHRA	//	
		VS	VS	0	
102	D-WP(C)/26609/2025	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT) TITILAGARH ELECTRICITY DIVISION, KUMARPUR WILDA	TRISANDI KUMAR PRADHATHY	//	
		VS	VS	0	

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103	D-WP(C)/26610/2025	K.K.HARIDARSAN NAIR @ HARIDAS NARI SAROJINI MOHANTY VS STATE OF ODISHA	DEBASISH SAMAL VS	// // 0 //	
104	D-WP(C)/26611/2025	DR.MANJULATA NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
105	D-WP(C)/26612/2025	SANANDAN PATRA VS IDBI BANK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
106	D-WP(C)/26615/2025	BIJAY KUMAR SINGH VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
107	D-WP(C)/26618/2025 WP(C)/18270/2025	GOPAL HARIJAN VS STATE OF ODISHA	RUDRA NARAYAN PARJIA VS	// 0 //	
108	D-WP(C)/26619/2025	SUSHIL KUMAR BEHERA VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL DIVISION	KAJAL SAHOO VS	// 0 //	
109	D-WP(C)/26620/2025	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202500056
110	D-WP(C)/26621/2025	LB SRINIVAS ACHARY VS STATE OF ODISHA	Krishna Chandra Sahu VS	// 0 //	AOD20250000180C202500103
111	D-WP(C)/26624/2025	ASHOK KUMAR PALEI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
112	D-WP(C)/26625/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
113	D-WP(C)/26626/2025	ANITA PRADHAN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	

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114	D-WP(C)/26627/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
115	D-WP(C)/26628/2025	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
116	D-WP(C)/26629/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
117	D-WP(C)/26630/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
118	D-WP(C)/26631/2025	MAMATA MANJARI SARANGI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
119	D-WP(C)/26632/2025	ANTARAYAMI NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
120	D-WP(C)/26633/2025	PADMINI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
121	D-WP(C)/26634/2025	PABANA RANJIT VS STATE OF ODISHA	SIDHARTH PARIDA VS	// 0 //	
122	D-WP(C)/26635/2025	BASANTA KUMAR HEMBRAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
123	D-WP(C)/26636/2025	SANATAN SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
124	D-WP(C)/26637/2025	PRAFULLA KUANR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
125	D-WP(C)/26638/2025	SAKUNTALA BEHERA	DURGESH NARAYAN RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/26639/2025	MANAGING COMMITTEE OF KESABA U.P.(M.E.) SCHOOL, BALASOR, GANJAM	HOONABAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/26643/2025	ASHISH KUMAR ROUL	CHANDAN KUMAR SAHOO	//	
	WP(C)/18253/2025	VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/26644/2025	SAIKAMALINI SETHY	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/26645/2025	JHUMI NAIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/26646/2025	BIJAYANANDA TRIPATHY	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/26648/2025	SUCHARITA SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/26649/2025	GEETANJALI NAIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/26650/2025	SAGARIKA HOTA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/26651/2025	GITANJALI MOHANTA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
135	D-WP(C)/26652/2025	BISHNUPRIYA BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/26654/2025	SYED SHAHRUDDIN AHMED	JAYANANDA JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/26655/2025	STATE OF ODISHA POOJA AGRAWAL VS	SALKADU ANIL KUMAR DORA VS	// // 0	
138	D-WP(C)/26656/2025	STATE OF ODISHA JANANI MEHER VS	AMIT PRASAD BOSE VS	// // 0	
139	D-WP(C)/26657/2025	STATE OF ODISHA BHBAN BAG VS	ARJUNA CHARANA BEHERA VS	// // 0	
140	D-WP(C)/26658/2025	STATE OF ODISHA SUSHANTA KUMAR BEHERA VS	ARJUNA CHARANA BEHERA VS	// // 0	
141	D-WP(C)/26659/2025	STATE OF ODISHA DURGA CHARAN BISI @ DURGA CHARAN BISHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
142	D-WP(C)/26660/2025	STATE OF ODISHA SABITRI MATIA VS	SUKANTA KUMAR MISHRA VS	// // 0	
143	D-WP(C)/26661/2025	STATE OF ORISSA BHUPENDRA SINGH MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
144	D-WP(C)/26662/2025	STATE OF ODISHA FULLA MAJHI @ PHULLA MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
145	D-WP(C)/26663/2025	STATE OF ODISHA M/S ANJALI SAHU VS COMMISSIONER OF CT AND GST	KSHIROD KUMAR SAHOO VS	// // 0 //	AOR20220001352C202500048
146	D-WP(C)/26664/2025	STATE OF ODISHA PAKSHIRAJ BAGARTY VS	ARJUNA CHARANA BEHERA VS	// // 0	
147	D-WP(C)/26665/2025	STATE OF ODISHA SATYA NARAYAN RANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/26668/2025	SUJAN KATA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //	
149	D-WP(C)/26669/2025	BHUTESWAR PATEL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //	
150	D-WP(C)/26672/2025	HARA GOUDA VS COLLECTOR, KORAPUT	PABITRA KUMAR DUTTA VS	// () //	
151	D-WP(C)/26674/2025	LALIT MOHAN PANDA VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARAGARH	PRADIPTA KISHORE BHUYAN VS	// () //	
152	D-WP(C)/26675/2025	SATYA PRASAD PANDA VS THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// () //	
153	D-WP(C)/26676/2025	NABA KISHOR NAYAK @ NABA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// () //	
154	D-WP(C)/26677/2025	RAGHUMANI SAHU VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// () //	
155	D-WP(C)/26678/2025	GANESWAR PRADHAN VS THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// () //	
156	D-WP(C)/26679/2025	SUSANT KUMAR PANIGRAHI VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARAGARH	PRADIPTA KISHORE BHUYAN VS	// () //	
157	D-WP(C)/26680/2025	SUDAM MEHER VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// () //	
158	D-WP(C)/26681/2025	JITENDRA KUMAR BEHERA VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// () //	
159	D-WP(C)/26683/2025	DR BIKASH DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500068

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/26685/2025	INDRAJIT DASH	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	()	
		THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH		//	
161	D-WP(C)/26687/2025	CHAPADHARI SINGH	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	()	
		THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARAGARH		//	
162	D-WP(C)/26688/2025	GOBINDA CHANDRA DAS	SUBRATA MISHRA	//	
		VS	VS	()	
		GENERAL ADMINISTRATION DEPARTMENT		//	
163	D-WP(C)/26689/2025	MALA JUADI	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	()	
		THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH		//	
164	D-WP(C)/26690/2025	BISWASINI NAYAK	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		BRANCH MANAGER, PUNJAB NATIONAL BANK, KORAPUT		//	
165	D-WP(C)/26692/2025	KARTIK SAHOO	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		S.P. OF ANGUL		//	
166	D-WP(C)/26693/2025	SANJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//	AOR20220001380C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/26694/2025	BIDYARANI DAS	PRABIN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/26695/2025	THE VICTIM	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		NIT, ROURKELA		//	
169	D-WP(C)/26696/2025	SNEHALATA TRIPATHY	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/26698/2025	T.BRAJENDRA PRADHAN	PRAVASH CHANDRA JENA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/26699/2025	STATE OF ODISHA RASESWARI BAG VS	RAJIB RATH VS	// // 0	
172	D-WP(C)/26700/2025	STATE OF ODISHA RASMITA NAYAK VS	RAJIB RATH VS	// // 0	
173	D-WP(C)/26702/2025	STATE OF ODISHA SASMITA PANDA VS	LAXMIKANTA MOHANTY VS	// // 0	
174	D-WP(C)/26703/2025	STATE OF ODISHA GYANA RANJAN MOHARATHA VS	ACHYUTANANDA PATTANAIAK VS	// // 0	
175	D-WP(C)/26704/2025	STATE OF ODISHA DMAN LIFESTYLE PVT LTD, CUTTACK VS	PRATIK DASH VS	// // 0	
176	D-WP(C)/26706/2025	THE COLLECTOR CUM D.M. CUTTACK SUBASH CHANDRA THATI VS	ABHILASH MISHRA VS	// // 0	
177	D-WP(C)/26707/2025	STATE OF ODISHA BALAKRUSHNA MAJHI VS	BHASKAR CHANDRA PANDA VS	// // 0	
178	D-WP(C)/26708/2025	STATE OF ODISHA PITABAS MAJHI VS	BHASKAR CHANDRA PANDA VS	// // 0	
179	D-WP(C)/26709/2025	STATE OF ODISHA BRUNDABAN BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0	
180	D-WP(C)/26710/2025	STATE OF ODISHA JINDIARANI BARIK VS	SWARUP NAYAK VS	// // 0	
181	D-WP(C)/26711/2025	STATE OF ODISHA SURENDRA BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/26712/2025	ANUPAMA TRIPATHY VS STATE OF ODISHA	ABHISHEK SAHOO VS	// () //	
183	D-WP(C)/26713/2025	M/S. BRACE IRON AND STEEL PRIVATE LIMITED, NEW DELHI VS COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	ANDEEN KRAYAN MOHANTY VS	// () //	
184	D-WP(C)/26714/2025	NATWARLAL AGRAWAL VS THE COLLECTOR, JHARSUGUDA	RAJESH RANJAN SAHOO VS	// () //	AOD20240000612C202500014
185	D-WP(C)/26715/2025	M/S.SHIPTEK MARINE SOLUTIONS PVT.LTD., GOA VS PARADEEP PORT AUTHORITY, PARADEEP, JAGATSINGHPUR	TUSAR KUMAR MISHRA VS	// () //	
186	D-WPCRL/19952/2025	ASHOK KUMAR MALIK VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	//0 () //	
187	D-ABLAPL/19891/2025	SABHALAM ARKATIA @ MATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	SUNABEDA /207 /2023 () //	AOD20220004505C202500063
188	D-ABLAPL/19901/2025	CHANDRAMANI BEHERA VS STATE OF ODISHA	BHAGABAN SARANGI VS	TARASINGI /247 /2025 () //	AOR20220002669C202500020
189	D-ABLAPL/19902/2025	SUMIT HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /128 /2025 () //	
190	D-ABLAPL/19905/2025	BIPIN SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /226 /2025 () //	
191	D-ABLAPL/19906/2025	SUSMITA BAG VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /24 /2025 () //	
192	D-ABLAPL/19907/2025	DEBA KUMAR PANDA VS STATE OF ODISHA	JANA KANTA MAHAPATRA VS	CHAULIAGANJA /296 /2025 () //	
193	D-ABLAPL/19908/2025	GOPAL CHANDRA JENA	ARUN KUMAR BEHERA	TALASARI MARINE /56 /2025	AOR20220003422C202500078

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FILING REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/19909/2025	SK. ANSAR QUADRI	SWAGAT KUMAR SAHU	SABARANG /111 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/19910/2025	SURENDRANATH LENKA	PRAMOD KUMAR ROUT	NEMALO /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/19911/2025	GOKULANANDA DAS	ASHOK KUMAR SAHOO	KUDANAGARI /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/19913/2025	AMARJEET SINGH @ AMARJET SINGH	BHABANI SHANKAR DASPARIDA	JHARSUGUDA SADAR /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/19915/2025	PARAMJEET SINGH	BHABANI SHANKAR DASPARIDA	JHARSUGUDA SADAR /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/19917/2025	KAILASH CHANDRA BEHERA	BIKRAM CHANDRA GHADEI	BALIKUDA /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/19918/2025	BRAJABANDHU PATRA	AMITAV TRIPATHY	KANTAMAL /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/19919/2025	RATIRANJAN PAIKRAY	SUSANTA KUMAR BARAL	ATHGARH /179 /2025	AOR20220001297C202500172
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/19923/2025	BISIKESAN KHAMARI	AMITAV TRIPATHY	KANTAMAL /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/19924/2025	LAXMIPRIYA DAS	PRATAP CHANDRA MISHRA	BEGUNIA P.S. /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/19925/2025	MISHRA NAIK	SK. ZAFARULLA	GHANTAPADA /50 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/19926/2025	STATE OF ODISHA YASHOBANT NAYAK VS	SK. ZAFARULLA VS	// GHANTAPADA /50 /2023 ()	
206	D-ABLAPL/19928/2025	STATE OF ODISHA MANOJ KUMAR MISHRA VS	SK. ZAFARULLA VS	// MANAMUNDA /54 /2018 ()	
207	D-ABLAPL/19935/2025	STATE OF ODISHA PRIYABRATA PRADHAN @ BABUL VS	SMRUTI RANJAN ROUT VS	// / /0 ()	
208	D-ABLAPL/19937/2025	STATE OF ODISHA MUKUNDA BALIARSINGH VS	AMULYA KUMAR NAYAK VS	// KOTOAGARH /63 /2025 ()	
209	D-ABLAPL/19938/2025	STATE OF ODISHA DINESH KUMAR JENA VS	ALOK KUMAR DAS VS	// NIALI /254 /2025 ()	
210	D-ABLAPL/19939/2025	STATE OF ODISHA HEMANTA KUMAR PATRA VS	LALIT KUMAR MAHARANA VS	// JAJPUR ROAD /373 /2025 ()	
211	D-ABLAPL/19940/2025	STATE OF ODISHA HARIHAR LENKA VS	AMITAV TRIPATHY VS	// BOLAGARH P.S. /141 /2025 ()	
212	D-ABLAPL/19943/2025	STATE OF ODISHA SANGITA NAYAK @ SARITA NAYAK VS	AMLAN SHAKTI PAUL VS	// NACHUNI /180 /2025 ()	
213	D-ABLAPL/19948/2025	STATE OF ODISHA ABHI BAG VS	SIDHARTHA DAS VS	// TITILAGARH /196 /2025 ()	
214	D-ABLAPL/19951/2025	STATE OF ODISHA PARSURAM SRICHANDAN VS	PRADEEP KUMAR MOHAPATRA VS	// JANKIA P.S. /89 /2025 ()	
215	D-ABLAPL/19954/2025	STATE OF ODISHA PANKAJ PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// FATEGARH /184 /2025 () //	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/19955/2025	DAYANIDHI MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /147 /2025 () //	
217	D-ABLAPL/19957/2025	JYOTSNARANI BHUYAN @ JYOTSNA BHUYAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /150 /2025 () //	
218	D-ABLAPL/19958/2025	SACHIDANANDA MAHAKUD @ MANTU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	JANKIA P.S. /200 /2025 () //	
219	D-ABLAPL/19963/2025	ANUBHAB CHOULIA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /194 /2025 () //	
220	D-ABLAPL/19965/2025	TUKUNA @ RAMA RAMAN MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /139 /2025 () //	
221	D-ABLAPL/19966/2025	RAKESH SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /113 /2025 () //	
222	D-ABLAPL/19970/2025	SUDARSHAN MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	KONARK /200 /2022 () //	
223	D-ABLAPL/19971/2025	JAYANTA BIBHAR @ JAYANTA BIBAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	GUDARI /24 /2025 () //	AOR20240000732C202500017
224	D-ABLAPL/19973/2025	ASGAR HUSSAIN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR SADAR /132 /2022 () //	
225	D-ABLAPL/19974/2025	DEO KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //	
226	D-ABLAPL/19975/2025	ANKIT PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /15 /2025 () //	
227	D-ABLAPL/19977/2025	GYAN RANJAN PARIDA @ TULU SAHU	GYANENDRA CHANDRA SWAIN	MADHUPATNA /134 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :03/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	//
228	D-ABLAPL/19982/2025	STATE OF ODISHA JAGA KHUNTIA	GYANENDRA CHANDRA SWAIN	MADHUPATNA /134 /2025	
		VS	VS	()	//
229	D-ABLAPL/19985/2025	STATE OF ODISHA SARMILA JENA	PRAVASH CHANDRA JENA	KHANDAPARA /113 /2025	
		VS	VS	()	//
230	D-ABLAPL/19986/2025	STATE OF ODISHA SHARAT KUMAR JENA	PRAVASH CHANDRA JENA	KHANDAPARA /113 /2025	
		VS	VS	()	//
231	D-ABLAPL/19994/2025	STATE OF ODISHA GANESWAR SAHU	AMIT KUMAR NATH	HINDOL /140 /2025	
		VS	VS	()	//
232	D-ABLAPL/19995/2025	STATE OF ODISHA JAGAN DAKUA	SAYANTAN PANDA	//0	
		VS	VS	()	//
		STATE OF ODISHA			

ORISSA HIGH COURT

MISC CASES FILED on :03/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/19932/2025 CRLMA/ /	RAGHUKUL TILAK BISWAL MP	ADV.	22/2025
2	D-CRLMA/19932/2025 CRLMA/ /	RAGHUKUL TILAK BISWAL MP	ADV.	23/2025
3	D-JCRLA/34/2019 JCRLA/34/2019	BIPIN BEHERA MP	M/S.CHITTA RANJAN SAHU, PRAFULLA KUMAR MISHRA	148/2025
4	D-CONTC/6068/2020 CONTC/6068/2020	M/S.MAA VAISHNO DEVI CONSTRUCTIONM/S KANAN BALA RAYCHOUDHURY, MP S.K.ROYCHOUDHURY		238/2025
5	D-RPFAM/25833/2024 RPFAM/173/2024	BAIKUNTHA OJHA MP	ARUN KUMAR DAS(1)	283/2025
6	D-CMAPL/26617/2025 CMAPL/ /	SOUDAMINI PANI MP	AUROBINDA SAHOO	341/2025
7	D-CMAPL/24696/2025 CMAPL/ /	KIRTAN BEHERA MP	ADV.	342/2025
8	D-MATA/26623/2025 MATA/ /	TRIPURARI MEHER MP	OM SWARUP	356/2025
9	D-MATA/872/2025 MATA/75/2025	APARAJITA DEEP MANNA MP	BIBHU PRASAD MOHANTY	357/2025
10	D-MATA/23580/2025 MATA/ /	SHARMISTHA SENAPATI MP	RAJU KUMAR SATPATHY	358/2025
11	D-MATA/23580/2025 MATA/ /	SHARMISTHA SENAPATI MP	RAJU KUMAR SATPATHY	359/2025
12	D-CRLREV/19944/2025 CRLREV/ /	RAMESH CHANDRA TRIPATHY MP	BHABANI SHANKAR DASPARIDA	515/2025
13	D-FAO/23915/2025 FAO/280/2025	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED, MP BBSR		600/2025
14	D-FAO/19172/2025 FAO/291/2025	THE SENIOR MANAGER, CLAIMS, M/S. RELIANCE GENERAL INSURANCE COMPANY LIMITED, MP KHURDA		601/2025
15	D-RSA/150/2020 RSA/150/2020	BICHITRANANDA KAR MP	PRAFULLA KUMAR RATH	902/2025
16	D-RSA/20304/2025 RSA/ /	BIRUPAKHYA TRIPATHY MP	SMITA RANJAN PATNAIK	903/2025
17	D-RSA/26622/2025 RSA/ /	SUCHISMITA SAMANTARAY MP	SAILESH DAS	904/2025
18	D-RSA/13742/2025 RSA/ /	HARIHARA BISSOI MP	AMIT KUMAR NATH	905/2025
19	D-CMP/8971/2025 CMP/354/2025	RABI SHANKAR MODA@RABI SNAKAR MODA MP	M/S.Ranjana Kumar Rout,S.K.Swain,M.Jati,A.K.Behera,S.K.Behera,K.M.Vani,	983/2025
20	D-CMP/25587/2025 CMP/954/2025	RASHMITA SAHOO @ DAS MP	BHABANI SANKAR DAS	984/2025
21	D-ABLAPL/8684/2023 ABLAPL/8684/2023	PRASANNA THATOI @ BAPI MP	M/S PRASANTA KUMAR ROUSTRAY	1256/2025
22	D-ABLAPL/7704/2025 ABLAPL/3314/2025	RAJU KHILLO MP	AMIT BISWAL	1257/2025
23	D-ABLAPL/9249/2025 ABLAPL/3612/2025	SK OSIM MP		1258/2025
24	D-ABLAPL/12864/2025 ABLAPL/4934/2025	RAM CHANDRA PUROHIT MP	JAGABANDHU SAHU	1259/2025
25	D-ABLAPL/16009/2025 ABLAPL/6428/2025	PUSPA NAIK MP		1260/2025
26	D-ABLAPL/14330/2025	SAROJ KUMAR SAHOO @ SAROJ SAHOO		

	ABLAPL/5651/2025	MP		1261/2025
27	D-ABLAPL/9836/2025	TRINATH SAMAL	SMRUTI RANJAN ROUT	
	ABLAPL/3807/2025	MP		1262/2025
28	D-ABLAPL/12918/2025	SAROJ SENAPATI @ KALIA		
	ABLAPL/5012/2025	MP		1263/2025
29	D-ABLAPL/9683/2025	BISWA RANJAN MALIK @ GULU	PRADEEP KUMAR DASH	
	ABLAPL/3771/2025	MP		1264/2025
30	D-ABLAPL/9690/2025	BISWARANJAN MALIK @ GULU	PRADEEP KUMAR DASH	
	ABLAPL/3841/2025	MP		1265/2025
31	D-ABLAPL/17293/2025	CHANDAN KUMAR BHUYAN @ KOKO	SANTOSH CHANDRA ATABUDHI	
	ABLAPL/7008/2025	MP		1266/2025
32	D-CRLMC/19898/2025	DURGA SANKAR MOHAPATRA	DEBASHIS NANDA	
	CRLMC/ /	MP		1700/2025
33	D-CRLMC/21199/2024	CHITTARANJAN PRADHAN	AMITAV TRIPATHY	
	CRLMC/2764/2024	MP		1701/2025
34	D-CRLMC/9460/2025	AJU@SK.AZHARUDDIN		
	CRLMC/1328/2025	MP		1702/2025
35	D-CRLMC/19258/2025	CHANDAN@CHANDRASEKHAR MANDAL	PRAKASH CHANDRA DASH	
	CRLMC/2395/2025	MP		1703/2025
36	D-CRLMC/19950/2025	MOCHIRAM PANIGRAHI	JANAKI KANTA MAHAPATRA	
	CRLMC/ /	MP		1704/2025
37	D-CRLMC/19964/2025	SABITA PANIGRAHI	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		1705/2025
38	D-CRLMC/19967/2025	SABITA PANIGRAHI	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		1706/2025
39	D-CRLMC/19972/2025	SAGAR KUMAR PATRO @ SAGAR PATRA	UMA CHARAN MISHRA	
	CRLMC/ /	MP		1707/2025
40	D-CRLMC/14667/2025	SASHI SEKHAR BEHERA	SIBADUTTA RAMAPRASAD MISHRA	
	CRLMC/ /	MP		1708/2025
41	D-MACA/7394/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK		
	MACA/123/2024	MP		1724/2025
42	D-MACA/26599/2025	PUSPALATA DEI	AMIYA KUMAR MOHANTY	
	MACA/ /	MP		1725/2025
43	D-MACA/26602/2025	RAJENDRA KUMAR NATH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1726/2025
44	D-MACA/26642/2025	THE D.M., UNITED INDIA INSURANCE CO.	RAMESH CHAKSHOO	
	MACA/ /	MP		1727/2025
45	D-MACA/26642/2025	THE D.M., UNITED INDIA INSURANCE CO.	RAMESH CHAKSHOO	
	MACA/ /	MP		1728/2025
46	D-MACA/26653/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	BIJOY PRASMOHAPATRA	
	MACA/ /	MP		1729/2025
47	D-MACA/26653/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	BIJOY PRASMOHAPATRA	
	MACA/ /	MP		1730/2025
48	D-MACA/944/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.	RASNEC MOHAPATRA	
	MACA/944/2019	MP		1731/2025
49	D-MACA/944/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.	RASNEC MOHAPATRA	
	MACA/944/2019	MP		1732/2025
50	D-MACA/944/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD.	RASNEC MOHAPATRA	
	MACA/944/2019	MP		1733/2025
51	D-CRLA/164/2019	MANOJA BEHERA@KUNTHU	M/S.ASUTOSH TRIPATHY	
	CRLA/164/2019	MP		1787/2025
52	D-CRLA/35061/2024	GANESH CHANDRA JENA	BISWAJIT TRIPATHY	
	CRLA/1248/2024	MP		1788/2025
53	D-CRLA/402/2024	PADALA DURGA PRASAD@P.DURGA PRASAD	SARIPAD MOHANTY	
	CRLA/67/2024	MP		1789/2025
54	D-CRLA/402/2024	PADALA DURGA PRASAD@P.DURGA PRASAD	SARIPAD MOHANTY	
	CRLA/67/2024	MP		1790/2025
55	D-WA/13906/2024	ODISHA STATE CIVIL SUPPLIES CORP. LTD.	DABIR PRADHAN	
	WA/1156/2024	MP		3082/2025
56	D-WA/116/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A	
	WA/116/2023	MP		3083/2025
57	D-WA/26595/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		3084/2025

58	D-WA/26595/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3085/2025
59	D-WA/26596/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3086/2025
60	D-WA/26596/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3087/2025
61	D-WA/26596/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3088/2025
62	D-WA/26597/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3089/2025
63	D-WA/26597/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3090/2025
64	D-WA/26597/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3091/2025
65	D-WA/26598/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3092/2025
66	D-WA/26598/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3093/2025
67	D-WA/9522/2025 WA/564/2025	SANJAY KUMAR NAIK MP	PRATIK NAYAK	3094/2025
68	D-WA/26640/2025 WA/ /	P. SRIRAM PRASAD MP	SAMEER KUMAR DAS	3095/2025
69	D-WA/26666/2025 WA/ /	NAMITA RANI BEHERA MP	AMIT PRASAD BOSE	3096/2025
70	D-WA/26666/2025 WA/ /	NAMITA RANI BEHERA MP	AMIT PRASAD BOSE	3097/2025
71	D-WA/26666/2025 WA/ /	NAMITA RANI BEHERA MP	AMIT PRASAD BOSE	3098/2025
72	D-WA/26667/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3099/2025
73	D-WA/26667/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3100/2025
74	D-WA/26667/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3101/2025
75	D-WA/26691/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3102/2025
76	D-WA/26691/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3103/2025
77	D-WA/26691/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3104/2025
78	D-WP(C)/26592/2025 WP(C)/ /	ANSUMAN JENA MP	SARAT CHANDRA MEKAP	11063/2025
79	D-WP(C)/26594/2025 WP(C)/ /	NETRANANDA ROUT MP	VIVEKANANDA JENA	11064/2025
80	D-WP(C)/26593/2025 WP(C)/ /	RANJAN KUMAR APAT MP	DILLIP KUMAR PATTANAYAK	11065/2025
81	D-WP(C)/41530/2024 WP(C)/24805/2024	PRAMOD KUMAR SAHOO MP	SRINIVAS MOHANTY	11066/2025
82	D-WP(C)/25306/2025 WP(C)/18057/2025	SARAT CHANDRA BEHERA MP	PADMALOCHAN MOHANTY	11067/2025
83	D-WP(C)/25694/2025 WP(C)/18065/2025	GAYADHAR SAHOO MP	PADMALOCHAN MOHANTY	11068/2025
84	D-WP(C)/25277/2025 WP(C)/18067/2025	MUKTIKANTA PRUSTY MP	PADMALOCHAN MOHANTY	11069/2025
85	D-WP(C)/15573/2025 WP(C)/13990/2025	SECRETARY OF POSTS, DAKA BHAWAN MP	SANTOSH KUMAR SAMANTARAY, C.G.C.	11070/2025
86	D-WP(C)/26601/2025 WP(C)/ /	DIBYAJYOTI DISTRICT LEVEL MISSION MP	BAKSHAR DEBANTON HAJARSHAH BASKAR DEBANTON HAJARSHAH	11071/2025
87	D-WP(C)/12644/2025 WP(C)/9086/2025	KRUPASINDHU SWAIN MP	BIPIN KUMAR NAYAK	11072/2025
88	D-WP(C)/13032/2025 WP(C)/9296/2025	BINOD KUMAR SAHU MP	KRISHNA CHANDRA SAHU	11073/2025
89	D-WP(C)/26604/2025	SANJIDA PARWIN	AMITAV TRIPATHY	

	WP(C)/ /	MP		11074/2025
90	D-WP(C)/26605/2025 WP(C)/ /	SAYAD MOHAMMAD ALI MP	KAMALAKANTA NAYAK	11075/2025
91	D-WP(C)/26606/2025 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED MP	IPSIT AUROBINDO ACHARYA	11076/2025
92	D-WP(C)/20501/2025 WP(C)/15860/2025	MAA BARABHUJA TEMPLE MANAGING TRUST MP	ANITA KHANDASANA BARI SARA ANGI	11077/2025
93	D-WP(C)/26609/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT) MP	TITILAGARH A.S.C. CALCUTTA DIVISION THE WODL	11078/2025
94	D-WP(C)/47903/2024 WP(C)/28723/2024	ABHIJEET SWAIN MP	SAIBRATA RATH	11079/2025
95	D-WP(C)/35229/2024 WP(C)/20410/2024	BAMADEV BEHERA MP	KRISHNA CHANDRA SAHU	11080/2025
96	D-WP(C)/26612/2025 WP(C)/ /	SANANDAN PATRA MP	PRASANTA KUMAR SATAPATHY	11081/2025
97	D-WP(C)/13178/2025 WP(C)/9565/2025	DILIP KUMAR ROUTRAY MP		11082/2025
98	D-WP(C)/26615/2025 WP(C)/ /	BIJAY KUMAR SINGH MP	ARUN KUMAR PATRA	11083/2025
99	D-WP(C)/26618/2025 WP(C)/18270/2025	GOPAL HARIJAN MP	RUDRA NARAYAN PARIJA	11084/2025
100	D-WP(C)/26619/2025 WP(C)/ /	SUSHIL KUMAR BEHERA MP	KAJAL SAHOO	11085/2025
101	D-WP(C)/11407/2025 WP(C)/8392/2025	PRANATI MAHAPATRA MP	SITIKANT MISHRA	11087/2025
102	D-WP(C)/23730/2025 WP(C)/16330/2025	RASHMI RANJAN SAHOO MP		11088/2025
103	D-WP(C)/26630/2025 WP(C)/ /	RABINDRA KUMAR SAHOO MP	DURGESH NARAYAN RATH	11089/2025
104	D-WP(C)/26631/2025 WP(C)/ /	MAMATA MANJARI SARANGI MP	DEBIDUTTA MOHAPATRA	11090/2025
105	D-WP(C)/26633/2025 WP(C)/ /	PADMINI NAYAK MP	DURGESH NARAYAN RATH	11091/2025
106	D-WP(C)/26635/2025 WP(C)/ /	BASANTA KUMAR HEMBRAM MP	DURGESH NARAYAN RATH	11092/2025
107	D-WP(C)/26637/2025 WP(C)/ /	PRAFULLA KUANR MP	DURGESH NARAYAN RATH	11093/2025
108	D-WP(C)/14820/2025 WP(C)/10570/2025	DEVENDAR SINGH SACHAR MP	KANANBALA ROY CHOUDHURY	11094/2025
109	D-WP(C)/26636/2025 WP(C)/ /	SANATAN SAHU MP	SUNIL KUMAR PANDA	11095/2025
110	D-WP(C)/26638/2025 WP(C)/ /	SAKUNTALA BEHERA MP	DURGESH NARAYAN RATH	11096/2025
111	D-WP(C)/26643/2025 WP(C)/18253/2025	ASHISH KUMAR ROUL MP	CHANDAN KUMAR SAHOO	11097/2025
112	D-WP(C)/24311/2021 WP(C)/24311/2021	M/S S.K.MOHAPATRA MP	L.SAMANTARAY	11098/2025
113	D-WP(C)/26663/2025 WP(C)/ /	M/S ANJALI SAHU MP	KSHIROD KUMAR SAHOO	11099/2025
114	D-WP(C)/26674/2025 WP(C)/ /	LALIT MOHAN PANDA MP	PRADIPTA KISHORE BHUYAN	11100/2025
115	D-WP(C)/26675/2025 WP(C)/ /	SATYA PRASAD PANDA MP	PRADIPTA KISHORE BHUYAN	11101/2025
116	D-WP(C)/26677/2025 WP(C)/ /	RAGHUMANI SAHU MP	PRADIPTA KISHORE BHUYAN	11102/2025
117	D-WP(C)/26678/2025 WP(C)/ /	GANESWAR PRADHAN MP	PRADIPTA KISHORE BHUYAN	11103/2025
118	D-WP(C)/26679/2025 WP(C)/ /	SUSANT KUMAR PANIGRAHI MP	PRADIPTA KISHORE BHUYAN	11104/2025
119	D-WP(C)/26680/2025 WP(C)/ /	SUDAM MEHER MP	SURENDRA KUMAR GARTIA	11105/2025
120	D-WP(C)/26681/2025 WP(C)/ /	JITENDRA KUMAR BEHERA MP	PRADIPTA KISHORE BHUYAN	11106/2025

121	D-WP(C)/26687/2025 WP(C)/ /	CHAPADHARI SINGH MP	PRADIPTA KISHORE BHUYAN	11107/2025
122	D-WP(C)/26685/2025 WP(C)/ /	INDRAJIT DASH MP	PRADIPTA KISHORE BHUYAN	11108/2025
123	D-WP(C)/26688/2025 WP(C)/ /	GOBINDA CHANDRA DAS MP	SUBRATA MISHRA	11109/2025
124	D-WP(C)/26689/2025 WP(C)/ /	MALA JUADI MP	PRADIPTA KISHORE BHUYAN	11110/2025
125	D-WP(C)/18884/2021 WP(C)/18884/2021	PRAFULLA KUMAR BISWAL MP		11111/2025
126	D-WP(C)/26151/2025 WP(C)/17945/2025	M/S PAYIK SENTINELS PVT.LTD., BBSR MP	SAILABALA JENA	11112/2025
127	D-WP(C)/24444/2025 WP(C)/18172/2025	SATAM PATNAIK MP	SUNIL J MATHEWS	11113/2025
128	D-WP(C)/25303/2025 WP(C)/17620/2025	VARSHA BHUYAN MP	SUKANTA KUMAR DALAI	11114/2025
129	D-WP(C)/26690/2025 WP(C)/ /	BISWASINI NAYAK MP	TUKUNA KUMAR MISHRA	11115/2025
130	D-WP(C)/26693/2025 WP(C)/ /	SANJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	11116/2025
131	D-WP(C)/26698/2025 WP(C)/ /	T.BRAJENDRA PRADHAN MP	PRAVASH CHANDRA JENA	11117/2025
132	D-WP(C)/26700/2025 WP(C)/ /	RASMITA NAYAK MP	RAJIB RATH	11118/2025
133	D-WP(C)/26699/2025 WP(C)/ /	RASESWARI BAG MP	RAJIB RATH	11119/2025
134	D-WP(C)/26706/2025 WP(C)/ /	SUBASH CHANDRA THATI MP	ABHILASH MISHRA	11120/2025
135	D-WP(C)/26710/2025 WP(C)/ /	JINDIARANI BARIK MP	SWARUP NAYAK	11121/2025
136	D-WP(C)/26712/2025 WP(C)/ /	ANUPAMA TRIPATHY MP	ABHISHEK SAHOO	11122/2025
137	D-WP(C)/26713/2025 WP(C)/ /	M/S. BRACE IRON AND STEEL PRIVATE LIMITED, NEW DELHI MP	ANIL KUMAR MOHANTY	11123/2025
138	D-WP(C)/26715/2025 WP(C)/ /	M/S.SHIPTEK MARINE SOLUTIONS PVT.LTD., SOBA MP	SUBRAJ KUMAR MISHRA	11124/2025
139	D-WP(C)/26714/2025 WP(C)/ /	NATWARLAL AGRAWAL MP	RAJESH RANJAN SAHOO	11125/2025